## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

Name of the Company:

State Bank of India

V/s.

Essar Steels Ltd.

Section of the Companies Act:

<u>Section 7 of the Insolvency and Bankrupcy</u>

Applant

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** Responder to 1 Er Alnate SLURIBH N-SOPIKKIR

Horman Thataly Adv. Fo. Shoudul Advocate with, Mr. Amoudant Moag Pattalc, Mr. Ameya Goldhale, Mr. Unaver Glugh,

Mr. Staller Taui

Mihir Thakore

Raheel Patel

Sr. Advoate Respondent | Pall

Nisarg Desai

Advocate Respondent

Learned Senior Advocate Mr. Anshin Desai with Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Nirag Pathak with Learned Advocate Mr. Umang Singh present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Nisarg Desai present for Respondent.

Learned Counsel appearing for Respondent requested time for filing objection for the Company.

Respondent shall file its objections, if any, on or before 24.07.2017 serving a copy on the Counsels for Petitioner by 22.07.2017.

List the matter on 24.07.2017 for objections and for hearing.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 18th day of July, 2017.